#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

#### LOK SABHA UNSTARRED QUESTION NO. 4406 ANSWERED ON 28/03/2023

#### **IMPLEMENTATION OF SVEP**

4406. SHRIMATI SANGEETA KUMARI SINGH DEO: DR. JAYANTA KUMAR ROY: SHRI RAJA AMARESHWARA NAIK: SHRI VINOD KUMAR SONKAR: SHRI BHOLA SINGH: DR. SUKANTA MAJUMDAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the salient features and the current status of the implementation of the Start-up Village Entrepreneurship Programme (SVEP);
- (b) the details regarding the number of blocks that have been identified by the Government for the implementation of the said programme, State/UTwise;
- (c) the number of village enterprises that have been set up since the inception of the said programme;
- (d) the total number of jobs created thereunder since inception and the number of States covered under the said programme, State/year-wise; and
- (e) whether the Government proposes to involve all other States in this regard and if so, the details thereof along with the quantum of funds allocated/ utilised since the inception of the said programme, year-wise?

#### ANSWER

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) Start-up Village Entrepreneurship Programme (SVEP), the sub-scheme under Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM) has the objective of helping members of Self Help Group (SHG) or their family members to set-up small enterprises in the non-farm sector. The salient features of the programme are:

- i. SVEP aims to support rural entrepreneurs by developing an eco-system for supporting small businesses in rural areas.
- ii. The eco-system comprises of a cadre of Community Resource Person Enterprise Promotion (CRP-EP) who will provide business support services to entrepreneurs.
- iii. A dedicated fund called Community Enterprise Fund (CEF) is set-up to provide seed capital for enterprises.

- iv. A Block Resource Centre (BRC), the dedicated centre at the block level for supporting enterprise promotion is established in each block.
- v. An exclusive team comprising of block anchors, mentors and Block Programme Managers (BPM) SVEP at the block level with a clear understanding of business dynamics and entrepreneurship helps in implementing SVEP.
- vi. SVEP is a demand driven program. The operational unit program is block. The maximum budget for one block under SVEP is Rs 650.00 Lakh and 2400 enterprises can be supported in one block within the approved funds.

(b) SVEP is currently being implemented in 258 blocks across 29 States/UTs as on 28<sup>th</sup> February, 2023. The number of SVEP blocks State/UT-wise is provided in Annexure-I.

(c) As on 28<sup>th</sup> February, 2023, a total of 2,31,798 enterprises have been supported under SVEP across 29 States/UTs since inception.

(d) It is estimated that as on  $28^{\text{th}}$  February, 2023, the 2,31,798 SVEP enterprises have generated employment for approximately 4,79,822 persons since inception. The State/Year wise details are provided in the **Annexure - II**.

(e) SVEP is a demand driven scheme and there is no State-wise allocation. States submit the proposals and accordingly approvals are given by Empowered Committee of the Ministry. The SVEP has already covered 258 blocks in all 28 States and 1 UT. Further, remaining UTs are being oriented on regular basis about the SVEP. The funds released to the States/UT year-wise is placed as **Annexure – III.** 

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#### Annexure-I

Annexure – I referred in reply to Part (b) of Lok Sabha Unstarred Question No.4406 for answer on 28.03.2023 regarding "Implementation of SVEP"

Number of SVEP blocks State/UT-wise

No	State	SVEP approved Blocks					
1	Andhra Pradesh	8					
2	Arunachal Pradesh	1					
3	Assam	8					
4	Bihar	22					
5	Chhattisgarh	15					
6	Goa	1					
7	Gujarat	3					
8	Haryana	6					
9	Himachal Pradesh	1					
10	Jammu & Kashmir (UT)	8					
11	Jharkhand	16					
12	Karnataka	8					
13	Kerala	33					
14	Madhya Pradesh	14					
15	Maharashtra	8					
16	Manipur	2					
17	Meghalaya	1					
18	Mizoram	4					
19	Nagaland	4					
20	Odisha	12					
21	Punjab	3					
22	Rajasthan	13					
23	Sikkim	1					
24	Tamil Nadu	4					
25	Telangana	20					
26	Tripura	3					
27	Uttar Pradesh	19					
28	Uttarakhand	4					
29	West Bengal	16					
		258					

# Annexure – II referred in reply to Part (d) of Lok Sabha Unstarred Question No.4406 for answer on 28.03.2023 regarding "Implementation of SVEP"

Estimated employment generated State wise and year wise since inception

		Approximate Employment generated								
No	State	2017-18	2018-19	2018-19 2019-20		2021-22	2022-23(till February 2023)			
1	Andhra Pradesh	6,384	3,691	8,951	11,563	5,589	37			
2	Arunachal Pradesh	0	0	0	0	0	414			
3	Assam	0	0	0	1,134	3,906	2,643			
4	Bihar	8,050	6,556	11,470	14,167	5,496	691			
5	Chhattisgarh	3,639	6,581	5,777	5,603	5,931	4,720			
6	Goa	0	0	0	0	0	0			
7	Gujarat	555	737	3,701	2,037	4,682	538			
8	Haryana	1,774	2,656	3,983	5,158	3,295	1,538			
9	Himachal Pradesh	0	0	0	0	0	0			
10	Jammu & Kashmir (UT)	613	1,190	865	2,014	0	573			
11	Jharkhand	1,393	7,115	4,749	10,801	9,628	4,987			
12	Karnataka	0	0	0	0	0	590			
13	Kerala	1,654	5,813	15,736	15,167	14,856	3,184			
14	Madhya Pradesh	4,506	6,005	9,419	9,917	9,431	8,208			
15	Maharashtra	3,763	3,161	2,403	0	0	704			
16	Manipur	0	0	0	224	1,372	1,793			
17	Meghalaya	0	0	110	168	400	1,023			
18	Mizoram	0	0	0	662	1,062	513			
19	Nagaland	2,296	2,933	3,078	25	0	0			
20	Odisha	2,269	4,976	6,146	8,460	4,873	373			
21	Punjab	0	302	1,112	1,319	780	1,033			
22	Rajasthan	1,788	2,360	5,043	3,587	3,302	2,159			
23	Sikkim	0	0	0	0	0	79			
24	Tamil Nadu	0	0	1,778	3,480	2,244	1,412			
25	Telangana	532	1,776	4,686	5,504	5,394	7,019			
26	Tripura	0	0	0	0	0	275			
27	Uttar Pradesh	1,981	3,743	5,084	10,576	10,613	5,601			
28	Uttarakhand	0	0	19	950	1,153	2,227			
29	West Bengal	2,418	1,888	4,351	5,906	5,568	5,935			
	Total	43,615	61,481	98,460	1,18,423					

## Annexure – III referred in reply to Part (e) of Lok Sabha Unstarred Question No.4406 for answer on 28.03.2023 regarding "Implementation of SVEP"

### Central Share released to States/UTs (Rs. in Lakhs) under SVEP

No	State	Blocks	Funds sanctioned	Central share	Central Nhare released Vear								
					2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	Total
1	Andhra Pradesh	8	4,535.30	2,721.18	120.00	913.89	198.85	781.10	275.72	261.32	0.00		2,550.88
2	Arunchal Pradesh	1	493.92	444.53						27.00	66.76		93.76
3	Assam	8	4,795.87	4,316.28	0.00	0.00	0.00	81.00	238.85	639.71	135.00	303.00	1,397.56
4	Bihar	22	13,204.21	7,922.53	180.00	1,312.23	463.22	926.43	397.93	0.00	180.00		3,459.81
5	Chattisgarh	15	4,851.17	2,910.70	73.49	847.75	54.00	629.53	245.66	36.00	55.53		1,941.96
6	Goa	1	596.73	358.04						18.00	0.00	46.47	64.47
7	Gujarat	3	1,617.20	970.32	90.00	152.58	0.00	485.16	0.00	0.00	0.00		727.74
8	Haryana	6	2,967.90	1,780.74	60.00	91.04	374.09	213.14	691.12	115.21	148.90		1,693.50
	Himachal Pradesh	1	558.06	502.25						27.00	0.00	24.64	51.64
10	J&K (UT)	8	4,610.98	4,149.88	60.00	149.50	418.99	0.00	0.00	130.00	197.76		956.25
11	Jharkhand	16	7,056.03	4,233.62	180.00	1,070.00	429.80	54.00	491.40	859.59	107.44	177.04	3,369.27
12	Karnataka	8	1,316.73	790.04	0.00	0.00	0.00	0.00	0.00	18.00	188.51	26.64	233.15
13	Kerala	33	15,063.70	9,038.22	60.00	450.75	1,309.07	1,592.11	136.20	791.65	194.40	526.96	5,061.14
	Madhya Pradesh	14	7,350.52	4,410.31	90.00	593.63	411.20	654.34	569.06	675.51	130.45		3,124.19
15	Maharashtra	8	4,195.00	2,517.00	60.00	96.75	313.50	108.00	0.00	252.36	0.00		830.61
16	Manipur	2	1,076.78	969.10	0.00	0.00	0.00	27.00	93.46	120.46	27.00	83.69	351.61
17	Meghalaya	1	444.34	399.91	0.00	0.00	27.00	72.98	0.00	0.00	0.00	49.98	149.96
18	Mizoram	4	2,003.44	1,803.10	0.00	0.00	0.00	54.00	135.01	0.00	54.00		243.01
19	Nagaland	4	1,968.09	1,771.28	60.00	190.29	500.57	0.00	200.23	54.00	87.05		1,092.14
20	Odisha	12	6,425.57	3,855.35	60.00	93.95	762.27	36.00	1,031.92	71.67	53.90		2,109.71
21	Punjab	3	1,535.04	921.02	0.00	18.00	0.00	212.87	0.00	97.56	0.00	59.01	387.44
22	Rajasthan	13	3,892.50	2,335.50	60.00	100.70	214.69	339.08	128.55	500.76	71.63	200.12	1,615.53
23	Sikkim	1	463.67	417.39	0.00	0.00	0.00	0.00	0.00	27.00	71.63		98.63
24	Tamil Nadu	4	2,178.40	1,307.04	0.00	0.00	36.00	116.76	305.52	158.21	44.36		660.85
25	Telangana	20	5,768.12	3,460.87	60.00	423.39	0.00	108.00	437.97	98.87	415.38	87.92	1,631.53
26	Tripura	3	564.21	507.79	0.00	0.00	0.00	0.00	0.00	27.00	125.62		152.62
27	Uttar Pradesh	19	9,705.19	5,823.11	60.00	444.40	316.41	848.81	622.51	142.62	444.60	408.79	3,288.14
28	Uttarakhand	4	1,928.06	1,735.26	0.00	0.00	0.00	54.00	153.25	414.50	54.00	43.14	718.89
29	West Bengal	16	8,389.13	5,033.48	60.00	364.41	90.00	1,040.66	208.50	36.00	236.88	197.13	2,233.58
	Total	258	1,19,555.86	77,405.84	1,333.49	7,313.26	5,919.66	8,434.97	6,362.86	5,600.00	3,090.80	2,234.53	40,289.56

Remark: SVEP is a demand driven programme, hence allocations are not being made